



**Insolvency and Bankruptcy Board of India**  
organizes

**Workshop for Registered Valuers**  
on

**24<sup>th</sup> December 2021**

Insolvency and Bankruptcy Board of India is organizing a one-day workshop for Registered Valuers, in hybrid mode (physical and virtual), on 24<sup>th</sup> December 2021. In view of prevailing Covid protocol, only limited number of participants are being invited to attend the event in physical mode, at IBBI office in New Delhi.

The workshop aims at understanding the expectations of stakeholders from the valuation report and enhancing the capability of registered valuers in valuation of a distressed company with usage of appropriate technological aids. The detailed schedule of the workshop is as follows.

<b>Time</b>	<b>Topic</b>	<b>Resource person</b>
11:00 AM – 11:10 AM	Inaugural Address	Dr. Navrang Saini, Chairperson (Additional charge) and Whole Time Member, IBBI
11:10 AM - 11:40 AM	Expectations from Registered Valuers and Valuation Report	Mr. Sunil Chugh, General Manager, Punjab National Bank
11:40 AM - 12:10 PM	Expectations from Registered Valuers and Valuation Report	Mr. Sanjeev Ahuja, Insolvency Professional
12:10 PM – 12:40 PM	Battling challenges of valuation in distressed companies	Mr. Abhay Kumar, Registered Valuer
12:40 PM – 01:00 PM	Break	
01:00 PM – 01:30 PM	Use and significance of Technology in Valuation	Mr. Abhay Kumar, Registered Valuer
01:30 PM – 02:00 PM	Caveats, Limitations and Disclaimers to be used in Valuation Report	Mr. Harish Chander Dhamija, Registered Valuer
02:00 PM – 2:10 PM	Vote of Thanks	ED/CGM, IBBI

Please [Click here](#) to join the workshop.

For any further information/clarification, please write to:  
valuer@ibbi.gov.in

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